

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 29.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/470/2024, IA (IBC)/1496/2023 in CP(IB) No.384/7/HDB/2020
NAME OF THE COMPANY	Bartronics Global Solutions Ltd
NAME OF THE PETITIONER(S)	Infokall Enterprises Solutions Ltd
NAME OF THE RESPONDENT(S)	Bartronics Global Solutions Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/470/2024

Present: Ld. CA Mr. Matta Pedda Srinivas for the Applicant.

None appeared for the Respondents.

Applicant is directed to file proof of service by the next date of hearing. **Matter is adjourned to 02.07.2024.**

IA (IBC)/1496/2023

Present: Ld. CA Mr. Matta Pedda Srinivas for the Applicant.

Ld. Counsel Mr. G. Bhupesh for the Respondent No.1.

Ld. Counsel Mr. Naresh Kumar Sangam for R2 and R3.

Ld. Counsel Mr. Amir Bavani for R5, R6, R8 & R9.

Ld. Counsel Mr. K. Purna Chandra Rao for R10.

Ld. Counsel Mr. Harsha Chowdary for R11.

Ld. Counsel Ms. Preeti Singh for R12.

Ld. Counsel Ms. Preeti Singh has taken service on behalf of the R12. Let Vakalath and counter be filed.

R4 served but returned back as no such person resides in the said address. R7 served but returned back as addressee left without instructions. Service of the R4 and R7 be effected through paper publication. **Matter is adjourned to 02.07.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)